

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in Official exigency with immediate effect :

1.	Manjeet Singh EC : 27802428	Desg: Peon Role: Orderly Posting: CMM Office Distt: Central THC	Desg : Peon Role: Orderly Posting: In the Court of Sh. Apoorv Gupta, Ld. MM-02 Distt: Central THC
2.	Sunil Hooda EC : 84668333	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Gajender Singh Nagar, the then Ld CMM Distt: Central THC	Desg: Peon Role: Orderly Posting: Office Pool, Admin-III Distt: Central THC
	Rohit EC : 36735288	Desg : Peon Role: Peon Posting: Office Pool, Admin-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Mridul Gupta, Ld. ACJ-cum-CCJ-cum-ARC Distt: Central THC

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

Girish Kathpalia
18.5.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

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36205-36225

No...../ADMIN-III/Central/P&T/2022

Dated, Delhi the **18 MAY 2022**

Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge, Central, Tis Hazari Courts, Delhi.
2. The Officer Concerned.
3. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central
4. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central
5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. Dealing Officials, Accounts Branch, Central
8. The Officials concerned.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
10. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

[Handwritten Signature]
18/5/22

Administrative Officer (J)

O/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

[Handwritten Signature] DELHI